

THE HIGH COURT OF KERALA

Kochi - 682 031
Dated - 13-04 -2018

PROCEEDINGS

Judicial Department – Transfer, posting and filling up the vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary - Orders issued.

Read : 1. High Court Proceedings No. B4(B)-71290/2017 (1) dated 27-02-2018
2. High Court Proceedings No. B1(B)-99708/2018 dated 14-03-2018 .

ORDER NO. B1(B) – 2482/2018

As part of filling up of the existing vacancies of Sheristadars and Senior Superintendents in the gazetted cadre of the Subordinate Judiciary, the following orders are issued :

1. **Sri .T.K. Anil Kumar**, Sheristadar, Family Court, Chavara is transferred and posted as Sheristadar, MACT, Neyyattinkkara .
2. **Smt Lekha K.**, Sheristadar, MACT, Vadakara is transferred and posted as as Sheristadar, MACT, Kozhikode .
3. **Sri .V.P.Surendran**, Sheristadar, MACT, Taliparamba is transferred and posted as Sheristadar, MACT, Vadakara.
4. **Smt. V.G. Valsalakumary**, Senior Superintendent, District Court, Pathanamthitta is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, Family Court, Chavara.
5. **Sri. C.K. Krishnan**, Sheristadar, Sub Court, Sulthan Batheri is promoted as Sheristadar, Addl. District Court/MACT/Special Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 – 85,000 and posted as Sheristadar, MACT, Taliparamba.
6. **Sri.Ajithkumar**, Sheristadar, Chief Judicial Magistrate's Court, Thiruvananthapuram, under orders of posting as Sheristadar, Family Court, Ettumanoor vide the High Court Order read second above, shall take charge as such on or after 13.04.2018. The High Court order read second above is modified to the above extent.
7. **Sri P. Pradeep Kumar**, Senior Superintendent, Chief Judicial Magistrate's Court, Thiruvananthapuram is promoted as Sheristadar, Chief Judicial Magistrate's Court, under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹40,500 - 85000 and posted as Sheristadar, Chief Judicial Magistrate's Court, Thiruvananthapuram.



8. **Sri. Ramachandran V.M.**, Senior Superintendent, District Court, Thalassery is transferred and posted as Sheristadar, Sub Court, Sulthan Batheri .

9. **Sri. A.B. Aboobacker**, Sheristadar, Sub Court, Devikulam is transferred and posted as Senior Superintendent, Spl. Court (NDPS Act Cases), Thodupuzha.

10. **Sri. Jacob C. John**, Senior Superintendent, Spl. Court (NDPS Act Cases), Thodupuzha is transferred and posted as Sheristadar, Wakf Tribunal, Kollam.

11. **Smt. K. Sheela**, Junior Superintendent, Spl Court SC/ST(POA Act Cases), Kottarakkara is promoted temporarily to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 read with Rule 13A of Kerala State & Subordinate Service Rules, 1958 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Pathanamthitta .

12. **Sri. Ashok S.R.**, Junior Superintendent, MACT, Alappuzha is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Sheristadar, Sub Court, Devikulam .

13. **Sri.P.R.Sajeev**, Junior Superintendent, District Court, Kottayam is promoted to the cadre of Sheristadar, Sub Court/Senior Superintendent, District Court under Rule 4(a) of the Kerala Judicial Ministerial Service Rules, 2006 in the scale of pay ₹ 36,600 – 79,200 and posted as Senior Superintendent, District Court, Thalassery.

The officers at Sl.No 1,2, 3 ,6, 7 to10 are not eligible for joining time and transfer T.A.

The Presiding Officers of the Courts concerned are directed to make necessary charge arrangements.



(By Order)

TPA

K.Haripal
Registrar (Subordinate Judiciary)

4

To

The Accountant General (A&E) Kerala, Thiruvananthapuram (13copies)
The Principal Accountant General (Audit), Kerala, Thiruvananthapuram.
The Addl.Chief Secretary to Government, Home (C) Department, Thiruvananthapuram.
(with C/L)

The Director of Public Relations, Thiruvananthapuram.

The District Judges of Thiruvananthapuram, Kollam, Pathanamthitta, Alappuzha, Kottayam Thodupuzha, Ernakulam, Kozhikode, Thalassery and Kalpetta

(By E- mail only)

The Chief Judicial Magistrates of Thiruvananthapuram and Kottayam **(By E- mail only)**

The Private Secretary to the Chief Justice, High Court.

The Public Relations Officer, High Court.

The Confidential Assistants to the Registrars, High Court.

The B2(A), B3(A), B4(A), B5(A), C1, C2, C3, D2, E1 & I1 seats, High Court.

The I.T Section, High court (for uploading in the High Court Website)

The Administrative Records Section, High Court (2 copies)

Note: The officers concerned can download the order from the official Website of the High Court (www.highcourtofkerala.nic.in)

